NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

AMBILL.B

SRIKANT MOHAN

: CP/67/(IB)/2017

: ROC, CHENNAI

DESIGNATION

: 252

REPRESENTATION BY WHOM

: SAMASHTI CONSTRUCTION MANAGE & CNSUL P LTD

Company Presents Roe, Kirala (

For the Petition

SIGNATURE

ORDER

Counsels for both the parties are present. Counsel for the Applicant prayed for time to make submissions. At request, time is enlarged. Put up on 20.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)